

F.No. A. 12034/SSC/02/2012-Ad.III(B)
Government of India
Ministry of Finance
Department of Revenue
Central Board of Indirect Taxes & Customs

Gr. Floor, Hudco Vishala Building
Bhikaji Cama Place, R.K. Puram
New Delhi-110066
Dated 2/12/2018

To,

The Chief Commissioner of Central GST,
Bengaluru, Kolkata, Shillong, Mumbai, Chennai, Vadodara, Lucknow.

Subject: Additional result of candidates of Combined Graduate Level Examination 2012, in respect of Inspector (Central GST) and Tax Assistant, forwarding of dossiers of selected candidates- reg.

Sir,

In continuation to the Board's letter of even no. dated 04/10/2018, the allocation of 04 Inspectors (Central GST) and 06 Tax Assistants selected through SSC CGLE 2012 is enclosed at **Annexure I**.

2. On the basis of additional result of CGLE 2012 in pursuance of Supreme Court's decision, Staff Selection Commission (SSC) has recommended 04 Inspectors (Central GST) and 06 Tax Assistants, for appointment in CBIC. It has been decided that the appointment shall be made against existing vacancies of 2017/2018 (as the case may be).

3. In this regard, the respective Cadre Controlling Authorities are requested to depute responsible officers to collect the Dossier of the allocated candidate containing his application and other documents.

4. It may kindly be ensured that before the offers of appointment are issued, all necessary formalities/ requirements (except verification of character and antecedents) as per the laid down procedure are completed, including medical examination, verification of original certificates regarding date of birth, educational qualifications, caste certificate, disability certificates and any other relevant documents, etc. In case of candidates belonging to the Scheduled Castes/ Scheduled Tribes/ Other Backward Classes, the original caste certificates issued by the Competent Authority should necessarily be checked before the offer of appointment is issued. As far as verification of character and antecedents is considered, DoPT's OM dated 29/06/2016 may strictly be followed. It is reiterated that the appointing authority must fully satisfy itself regarding the eligibility of a



candidate to hold the post before issuing the letter containing the offer of appointment. If any discrepancy is found on any ground, the case may be referred to the Staff Selection Commission under intimation to the Board.


5. The Dossiers of the candidates who do not qualify in the medical examination or do not fulfil other requirements may be returned to the **Staff Selection Commission** with a Certificate to that effect, under intimation to the Board.

6. The offer of appointment should be sent only by **Registered Post**. If the letters are returned by the postal authorities undelivered, the letters, along with the envelopes containing remarks by the postal authorities should be retained for record purposes. In such cases, a copy of the offer of appointment should be sent to the correspondence/ permanent address of the candidates, if it is different from that of the initial mailing address. In case a candidate declines to accept the offer of appointment or fails to report for duty, or there is no response from him/her, even after issuance of a reminder through registered post, the offer of appointment should formally be cancelled and the candidate informed accordingly. The dossiers of candidates who decline to accept the offer and, in those cases, where the second letter is also returned undelivered, should be returned to the **Staff Selection Commission** under intimation to the Board, after placing therein a copy each of the letter containing the offer of appointment, subsequent reminder and the memorandum of the cancellation of offer of appointment.

7. You are requested to kindly ensure that joining status report may be sent to the Board positively. **It may please be noted that any request of the candidate for re- allocation of zone shall not be entertained by the Board.** The receipt of this communication and its enclosures may kindly be acknowledged.

Yours faithfully,

Encl: as above.



(B.K Manthan)

Under Secretary to the Govt. of India

Tel. 26162780

Copy to: Directorate General of Systems, Customs & Central Excise, 4th& 5th Floor ,
Samrat Hotel , ChanakyaPuri, New Delhi with the request to place this letter
along with enclosed list on the website under the heading

**Departmental Officers/Others/Examination/Departmental
Examinations.**



(B.K Manthan)

Under Secretary to the Govt. of India

ANNEXURE I

Inspector (Central GST) in CBIC 2012					
S.No.	Roll No.	Rank	Name of the Candidate	Cat Sel	State allocated by SSC
1.	2201515298	2420	Sandeep	9	Bengaluru Central GST
2.	3206009933	2634	Amar Kumar Gupta	6	Kolkata CGST
3.	3206528200	2873	Saurav Kumar	6	Shillong CGST
4.	3003503251	2615	Om Prakash	6	Mumbai CGST

Tax Assistant in CBIC 2012					
S.No.	Roll No.	Rank	Name of the Candidate	Cat Sel	State allocated by SSC
1.	3201002053	1861	Binit Kumar Gupta	6	Chennai CGST
2.	3201500473	6289	Vikash Kumar	6	Mumbai CGST
3.	3206516664	5502	Dheeraj Kumar	6	Vadodara CGST
4.	3206520321	2012	Suraj Shankar	6	Chennai CGST
5.	3003008206	1699	Suneel Dutt Shukla	9	Vadodara CGST
6.	3206533314	4364	Abhishek Ranjan Kumar	9	Lucknow CGST

B. M. R.